

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: SENIOR CIVIL JUDGES - Sri M.Venkata Ramana, XXI Addl. Chief Metropolitan Magistrate, Hyderabad, now working as Deputy Director for Arbitration and Mediation Centre in the High Court of Judicature at Hyderabad on deputation - Recalled to State Judicial Service and reposted as XXI Addl. Chief Metropolitan Magistrate, Hyderabad - Orders - Issued.

READ: 1. High Court's proceedings in Roc.No.2094/SO/2015, dated 28.11.2015
2. High Court's proceedings in Roc.No.2094/SO/2015, dated 27.01.2018

ORDER ROC.NO.2094/SO/2015, DATED: 02.03.2018

The High Court is pleased to pass the following order:-

Sri M.Venkata Ramana, XXI Addl. Chief Metropolitan Magistrate, Hyderabad, now working as Deputy Director for Arbitration and Mediation Centre in the High Court of Judicature at Hyderabad on deputation, is recalled to State Judicial Service and posted as XXI Addl. Chief Metropolitan Magistrate, Hyderabad.

1. Sri M.Venkata Ramana, will immediately handover charge of his post to Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad and shall take charge of his post i.e., XXI Addl. Chief Metropolitan Magistrate, Hyderabad from IX Addl. Chief Metropolitan Magistrate, Hyderabad.
2. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad will be in full additional charge of the post of Deputy Director for Arbitration and Mediation Centre in the High Court of Judicature at Hyderabad, until further orders.


REGISTRAR GENERAL 2/3

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)

3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Metropolitan Sessions Judge, Hyderabad.
11. The Deputy Director, Arbitration and Mediation Centre, High Court of Judicature at Hyderabad.
12. The XXI Addl. Chief Metropolitan Magistrate, Hyderabad.
13. The IX Addl. Chief Metropolitan Magistrate, Hyderabad.
14. The Pay and Accounts Officer, Hyderabad.
15. The Section Officer, Establishment Section, High Court of Judicature at Hyderabad.
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.
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